

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No. 331/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th September 2017, 10.30 A.M

Name of the Company	Reliance Commercial Finance Ltd -Vs- Laxmivinayak Rice Mills Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Anand Basu Mullick, Advocate

For the Financial Creditor


19/9/17

ORDER

Ld. Counsel for the petitioner is present.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

sd/-
(Jinan K.R.)
Member (J)

sd/-
(Vijai Pratap Singh)
Member (J)